

(b) if so, the details thereof; and

(c) whether any special measures are proposed to be taken to meet the requirement of the Asian Games by the Indian Airlines; if so, the details thereof?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): (a) to (c). Management Development is a continuing exercise. To ensure that the Indian Airlines discharge its functions efficiently as well as earns profit, Government takes necessary steps from time to time to ensure proper management. The induction of aircraft is made in accordance with the actual recruitment and on the basis of anticipated/projected traffic growth. Indian Airlines is acquiring 2 Airbuses and 4 Boeing 737s during May, 1982 and September/October, 1982 respectively to meet the projected traffic demand upto 1982-83. This will incidentally take care of the Asiad traffic also. Additional check-in counters where necessary will be opened by Indian Airlines in the domestic site to handle Asiad traffic.

**Increase in Air India's direct Cargo Services from Calcutta**

2251. SHRI AJIT KUMAR SAHA:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) is there any proposal of increasing Air India's direct cargo services from Calcutta;

(b) if so, when and the details thereof; and

(c) progress, if any, made, details thereof?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): (a) No, Sir.

(b) and (c). Do not arise.

**Soiled Currency Notes**

2252. SHRI SURAJ BHAN:

SHRI ATAL BIHARI  
VAJPAYEE:

Will the Minister of FINANCE be pleased to state:

(a) the value of soiled currency notes received by the Reserve Bank of India during each of the last three years;

(b) what has been the time taken and total expenditure incurred in checking and destroying them during each year;

(c) what is the value of the present stock of soiled notes that still remains to be checked and destroyed; and

(d) is there any proposal to dispose them of quickly; if so, what?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) The information as received from the Reserve Bank of India is as under:—

Period	Value of soiled notes received (Rs. in crores)
July 1978 June 1979	5090.26
July 1979 June 1980	5324.52
July 1980 June 1981	5650.23

The above figures relate to July to June of a year as the Reserve Bank's records are maintained according to its accounting year July to June.

(b) No scientific study of the time taken and total expenditure incurred on the examination and destruction of soiled notes has been made so far by the Reserve Bank of India. The time taken in the completion of each remittance varies from office to office depending upon their size, the number, volume and frequency of remittances/tenders and manpower actually

available daily for their examination. The total cost incurred in a year can, however, be given only on a rough basis, since the Cash Department where examination of soiled notes is conducted is one of the Wings of the Issue Department of the Reserve Bank of India. However, on the basis of staff ratios as between these two Wings, RBI has informed that the total expenditure on examination and destruction of the soiled currency attributable to the Cash Department would be as under:—

Period (July—June)	Rupees in crores
1978-79	6.80
1979-80	8.40
1980-81	10.94

(c) As at the end of June, 1981, upto which period the information is available, the total value of the soiled notes awaiting examination and disposal at the Reserve Bank of India Officers was about Rs. 3703.06 crores. The figure is, however provisional,

(d) The Reserve Bank of India has made certain proposals for expediting the clearance of huge backlog of the soiled and non-issuable notes of Re. 1 and Rs. 2 denominations. The proposals are still under consideration and a final view has not yet been taken.

प्राइवेट/संगठनों/फर्मों/व्यक्तियों के पास  
विमान

2253. श्री निहाल सिंह : क्या पर्यटन और नागर विमानन मंत्री निम्नलिखित जानकारी देकर बाला एक विवरण सभा पटल पर रखने की कृपा करेंगे कि :

(क) देश में प्राइवेट संगठनों, फर्मों और व्यक्तियों के पास, पथक-पथक, कितने

विमान और परिवहन विमान हैं तथा उनके नाम और पते क्या हैं ; और

(ख) गत तीन वर्षों के दौरान कितने विमान और परिवहन विमान खरीदे गये और उपरोक्त वर्षों में कितनी विदेशी मुद्रा अर्जित की गई ?

पर्यटन और नागर विमानन मंत्री (श्री अनन्त प्रसाद शर्मा) : (क) निजी संगठनों/फर्मों तथा व्यक्तियों के स्वामित्व में 245 विमान/परिवहन विमान हैं। दो अलग-अलग सूचियां, जिनमें विमानों की किस्में तथा उनके मालिकों के नाम व पते दर्शाये गये हैं, सभा पटल पर रखी गई। ग्रन्थालय में रखा गया। [देखिये संख्या एल० टी०-3488/82]

(ख) पिछले तीन वर्षों के दौरान 3 विमान आयात किये गये। (यह सूचना विदेशों से खरीदे गये विमानों से संबंधित है)। इन विमानों का विदेशों के लिये यात्री अथवा कार्गो सेवाओं के लिये प्रयोग नहीं किया जा रहा है, और इसलिये विदेशी मुद्रा अर्जित करने का प्रश्न ही नहीं उठता।

Workers to be affected by closure of retail outlets by Nationals Textile Corporation

2254. SHRI V. S. VIJAYARAGHAVAN:  
SHRI INDRAJIT GUPTA:  
SHRI VIJAY KUMAR  
YADAV:

Will the Minister of COMMERCE be pleased to state:

(a) the total number of workers likely to be affected by the closing down of all retail outlets by N.T.C.; and

(b) the steps to be taken to absorb them?

THE DEPUTY MINISTER IN THE  
MINISTRY OF COMMERCE (SHRI